## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated, Shillong 10th November 2016.

No.HCM.II/12/2014-Estt/4369: Pursuant to the resolution of the State Court Management System Committee held on 19<sup>th</sup> October 2016, it is hereby notified that the Registrar General, High Court of Meghalaya shall function as Member – Secretary of the State Court Management System Committee.

REGISTRAR GENERAL

Memo No. HCM.II/12/2014-Esst/4369A Dated,10<sup>th</sup> November,2016.

Copy to :-

- The Joint Registrar-cum-Secretary to the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
- 4. Shri W. Khyllep, Secretary to the Government of Meghalaya, Law Department.
  Shillong
- Dr.B. P. Todi, Advocate General, Meghalaya, Shillong.
- Shri A. W. Lanong, Joint Registrar-Cum- OSD, High Court of Meghalaya, Shillong.
- 7. Shri T. Dkhar, Senior Technical Director, NIC, Shillong.
- 8. Smti. Yangi, Advocate, Shillong.
- The PA to Registrar General, High Court of Meghalaya, Shillong.
- 10. The System Analyst, High Court of Meghalaya, Shillong for uploading in the Official Web-site.
- 11. Office File.

REGISTRAR GENERAL